

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Dated: **3 APR 1995**

APPLICATION NO. 967 of 1995.

APPLICANTS: Smt. Indira,
V/S.

RESPONDENTS: Telecom Dist. Engineer, Davanagere and another.

To

1.

Sri. M. Raghavendra Achar,
Advocate, No. 1074 & 1075,
Second Main, Fourth Cross,
Sreenivasanagar, Bangalore-50.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on **21-03-1995.**

Issued on
03/04/95

[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Smt. Malina

v/s Telecom D/A Engineer, Davangere
OA 967/95

Date

Office Notes

Orders of Tribunal

PKSVC/TVRMA

21.3.1995

ORDER

Heard. Application has no
merits. Rejected.

Sd-

Sd-

MEMBER [A]

VICE-CHAIRMAN



TRUE COPY

[Signature] 63/4/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

TRUE COPY

Bangalore
Barristers Bench
Central Administrative Tribunal
Section Officer

